

[Translation]

Officers on Extension

6167. SHRI RAM TAHAL CHAUDHARY : Will the PRIME MINISTER be pleased to state :

(a) the names of the officers of the level of Joint Secretary and above whose services were extended alongwith the terms and conditions of their extension of service;

(b) the number of times their services were extended;

(c) whether the Government propose to replace the officers working on extension; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) During the period since 1.1.1998, extension in service beyond the date of superannuation to officers working in the Government of India at the level of Joint Secretary and above, was granted to:

(i) Shri Mata Prasad, the then Secretary to the Government of India, Ministry of Water Resources, with effect from 1.2.98 to 31.1.99;

(ii) Shri R.L. Sudhir, Additional Secretary to the Government of India, Department of Culture, with effect from 1.3.98 to 31.12.98. Of the two officers referred to above, Shri Mata Prasad continued on extended service only till 24.4.98.

(b) Extension in service to the above mentioned officers was granted only once.

(c) There is no such proposal.

(d) Does not arise, in view of (c) above.

Subsidy for Irrigation Schemes

6168. SHRI VITHAL TUPE :
SHRI MADHAV RAO PATIL :

Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government are providing subsidy to the State Governments for irrigation under various schemes;

(b) if so, the details of such schemes alongwith the funds provided to each State as subsidy during the last three years under each scheme;

(c) the achievements made by the State Governments in the field of irrigation during the period; and

(d) the funds proposed to be provided as subsidy to each State, particularly in case of Maharashtra for the year 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (d) Central assistance as subsidy is given on matching basis to the States under

Centrally Sponsored Command Area Development Programme (CADP) as per the pattern of Integrated Rural Development Programme (IRDP). This subsidy is admissible to small and marginal farmers under CADP for Land Levelling, Ground Water Development Structures and Sprinkler and Drip Irrigation.

Details of subsidy provided on these items during the last three years alongwith irrigation potential created in the country are as under :

| Sl.No. | Years | Amount of Subsidy (Rs. in Lakhs) | Irrigation Potential Created (In thousand hectares) |
|--------|---------|-------------------------------------|--|
| 1. | 1995-96 | 317.78 | 1889.36 |
| 2. | 1996-97 | 402.47 | 1609.87 |
| 3. | 1997-98 | 220.80 | 1831.35 (target) |

The Central assistance for the eligible items under the programme for the State of Maharashtra during the year 1998-99 will depend on the demand received from the State in this regard.

[English]

Financial Assistance to Coconut Production

6169. SHRI AJAY KUMAR S. SARNAIK: Will the PRIME MINISTER be pleased to state :

(a) whether Central Government provide financial assistance to the States for coconut cultivation;

(b) if so, the details of the financial assistance provided in favour of Tamil Nadu, Andhra Pradesh and Kamataka during the last three years, year-wise; and

(c) the hectares of land under coconut cultivation and production of coconut during the last three years, year-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Yes, Sir.

(b) The year-wise assistance provided to the States of Tamil Nadu, Andhra Pradesh and Karnataka for coconut cultivation during the last three years is as under:

| State | Financial assistance provided (Rs. in lakhs) | | |
|-------------------|---|---------|---------|
| | 1995-96 | 1996-97 | 1997-98 |
| 1. Tamil Nadu | 152.03 | 126.38 | 138.14 |
| 2. Andhra Pradesh | 98.61 | 4124.12 | 1295.79 |
| 3. Karnataka | 185.93 | 193.54 | 206.63 |

(c) The State-wise area and production of coconut for the last three years is given below:-

| State | Area (000 ha.) | | | Production (million Nuts) | | |
|----------------|----------------|---------|---------|---------------------------|---------|---------|
| | 1994-95 | 1995-96 | 1996-97 | 1994-95 | 1995-96 | 1996-97 |
| Andhra Pradesh | 86.6 | 90.0 | 91.0 | 1181.4 | 1231.3 | 885.9 |
| Assam | 17.8 | 18.2 | 19.6 | 117.6 | 140.3 | 118.4 |
| Goa | 24.5 | 24.7 | 24.7 | 118.0 | 119.0 | 119.0 |
| Karnataka | 263.8 | 278.8 | 286.8 | 1364.1 | 1450.9 | 1492.5 |
| Kerala | 911.0 | 982.1 | 1005.5 | 5335.1 | 5908.0 | 5759.0 |
| Maharashtra | 8.2 | 8.2 | 15.1 | 178.6 | 169.2 | 264.5 |
| Orissa | 42.9 | 47.3 | 53.0 | 234.5 | 246.8 | 271.5 |
| Tamil Nadu | 298.6 | 322.5 | 328.0 | 4345.7 | 3257.6 | 3811.6 |
| Tripura | 9.4 | 8.8 | 8.9 | 4.7 | 5.9 | 6.0 |
| West Bengal | 21.6 | 23.2 | 23.7 | 274.4 | 279.4 | 313.1 |
| A&N Islands | 24.4 | 24.4 | 24.7 | 85.4 | 83.4 | 86.6 |
| Lakshdweep | 2.8 | 2.8 | 2.8 | 26.0 | 26.5 | 27.5 |
| Pondicherry | 2.1 | 2.1 | 2.1 | 34.1 | 32.0 | 32.6 |
| All India | 1713.8 | 1833.1 | 1885.9 | 13299.6 | 12952.3 | 12988.2 |

Production of Mustard

6170. DR. SAROJA V : Will the PRIME MINISTER be pleased to state :

(a) the total production of Mustard during each of the last three years till date in the Country, State-wise;

(b) the total quantity of oil produced and the annual consumption thereof in the country during the above period;

(c) whether the Government have identified the reasons for the increase of oil prices in the domestic market;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) State-wise total production of Mustard in the country during the last three years from 1995-96 to 1997-98 is given in the enclosed statement.

(b) The total quantity of oil produced in the country during the last three years from 1995-96 to 1997-98 is as under:-

| | (Qty. in lakh m. tonnes) | | |
|--|--------------------------|---------|---------|
| | 1995-96 | 1996-97 | 1997-98 |
| | Total oil | 64.12 | 72.64 |

The figures of consumption of edible oil in the country are not maintained. The availability of edible oil in the country

is worked out taking into consideration the production of edible oil from all oilseeds.

(c) and (d) Yes, Sir. The increase in oil prices in the domestic market is on account of the following significant factors:-

(i) A moderate drop in domestic oilseed production in the current oil year.

(ii) Marked hardening of international oil prices, mainly on account of financial instability and civil unrest in Indonesia, a major supplier of international edible oil.

(iii) Hardening of the Dollar value against the rupee.

(e) In view of reply at (c) and (d) above, question does not arise.

Statement

State-wise total production of Mustard during the last three years from 1995-96 to 1997-98

| State/UT | ('000 tonnes) | | |
|-------------------|---------------|---------|------------------------|
| | 1995-96 | 1996-97 | 1997-98 (Estimated) |
| | 1 | 2 | 3 |
| Andhra Pradesh | 0.6 | 0.6 | 1.0 |
| Arunachal Pradesh | 20.0 | 17.8 | - |